

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 128 OF 2021

In the matter of:

Ibrahim Karim, Munnar

----Applicant

-VS-

State of Kerala, Rep by its Chief Secretary,
Thiruvananthapuram and ors

----Respondent(s)

**REVENUE RECORDS AND SKETCH FILED BY THE DISTRICT
COLLECTOR, PATHANAMTHITTA**

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| 1. | Copy of Revenue Records | 1-6 |
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Dated at Chennai on this the 22nd day of November, 2022.



M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

FORM F
(See Rule 4)

നാടിനംഗാനന്തികൃതി രേഖിപ്പുൾ

നാമം:

റീജിസ്റ്റർ നമ്പർ:

| നാമം/സംഖ്യ രേഖിപ്പാൻ തരം | | | പ്രകാരം | ഓഫീസ് നമ്പർ (സംഖ്യ) | വിസ്തൃതി | നാടിനം നികൃതി | പ്രകാരം | |
|-----------------------------|-------|---------------------------------|---------|---------------------------|----------|------------------|---------|---|
| പ്രകാരം | സംഖ്യ | 1 | | | | | 2 | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1823 | 360 | 235 121 242 238 122 | | | | | 155 | |
| 1824 | 368 | 233 111 231 | | | | | 1566 | |

True Copy
2/16
of
Extra Collector
Pellur



BLOCK - 9 Extract of Panchayat

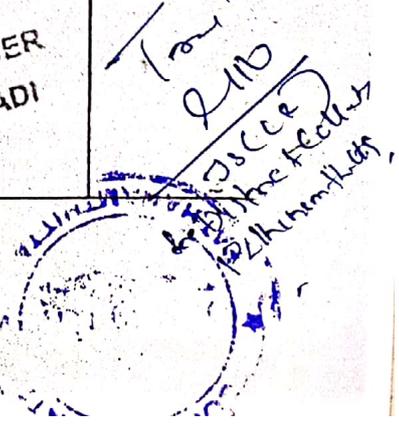
തണ്ടപ്പേരു കണക്ക്

റാന്നി പാലക്കാട് വില്ലേജ്
 നമ്പർ 11090 പാലക്കാട് വില്ലേജിൽ റാന്നി
 തണ്ടപ്പേരുകാരന്റെ പേര് KSRTE സബ് ട്രസ്റ്റിനുവേണ്ടി
 (പാലക്കാട് താലൂക്കിൽ)

| നമ്പർ | വിസ്തീർണ്ണം | | | നിലത്തു പുരയിടം | ഇനം | അധികം നിയമിച്ച അളവുകൾ | | റിമാർക്ക് |
|-------|---|----------|-------|-----------------|---|-----------------------|----|-----------|
| | സബ് വിവിഷൻ നമ്പർ | ഹെ. | ആർ. | | | സ്കര്ട് ചീറ്റർ | മ. | |
| 1 | 2 | | | 3 | 4 | 5 | | 6 |
| | ട്രസ്റ്റിന്റെ അനുമതിയോടെ (അൻ. 20) ജനറലിന്റെ (65/12/0) dt 11.10.12) Award No: 58/1 dt 16.02.11 ഉത്തരവ് പ്രകാരം ലത്താക്കോ 9/9187, 9/1549, 9/7066, 9/6815 9/1691, 9/1694, 9/1553 റാന്നി തണ്ടപ്പേരിൽ നിന്നു വിരമ | | | | | | | |
| 260 | 2 | - | 34.03 | നിലം | Attachment as per Suit number LAR 174/1991 EP. 20/2007 Sub court PTA 03 29.10.2015 | | | |
| 258 | 6 | - | 22.85 | നിലം | | | | |
| 258 | 7 | - | 05.40 | മുഖമിടം | | | | |
| 258 | 8 | - | 06.75 | നിലം | | | | |
| 258 | 9 | - | 14.40 | നിലം | | | | |
| 258 | 8-1-1 | - | 02.25 | നിലം | | | | |
| 258 | 8-1-2 | - | 04.50 | നിലം | | | | |
| 258 | 9-1-1 | - | 08.32 | " | | | | |
| 258 | 9-1-2 | - | 06.08 | " | | | | |
| 258 | 10 | - | 05.70 | " | | | | |
| | | 01.10.28 | | | | | | |

Handwritten signature of the Village Officer

VILLAGE OFFICER
 PAZHAVANGADI



For താലൂക്കിലെ (ഒപ്പ്) റാന്നി

Thandapper Extract

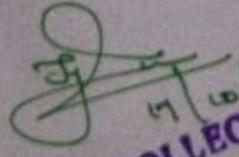
Taluk : Ranni

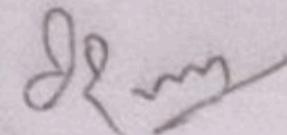
Village : Pazhavangadi

Thandapper Number: 11090 (Block No.9)

Name of Thandapper Holder: Pazhavangadi Grama Panchayath, For KSRTC Bus stand ,
RanniRight transferred from TP numbers 9/9187,9/1549,9/7066,9/6815,9/1691, 9/1694,9/1553
as per order number 65/12/D dtd 11.10.2012 of The Special Tahsildar , (Land Acquisition)
General , Award No. 58/2011 dtd 16.02.2011

| Survey | | Area | | | Wet/Dry | Type | Basic Tax | Remarks |
|--------|--------------|------|-----|------|---------|------|-----------|---------|
| Number | Sub division | He | Are | Sq m | | | | |
| 260 | 2 | 0 | 34 | 03 | Wet | | | |
| 258 | 6 | 0 | 22 | 85 | Wet | | | |
| 258 | 7 | 0 | 05 | 40 | Dry | | | |
| 258 | 8 | 0 | 06 | 75 | Wet | | | |
| 258 | 9 | 0 | 14 | 40 | Wet | | | |
| 258 | 8-1-1 | 0 | 02 | 25 | Wet | | | |
| 258 | 8-1 | 0 | 04 | 50 | Wet | | | |
| 258 | 9-1-1 | 0 | 08 | 32 | Wet | | | |
| 258 | 9-1 | 0 | 06 | 08 | Wet | | | |
| 258 | 10 | 0 | 05 | 70 | Wet | | | |


17/10/2011
DEPUTY COLLECTOR (L.R)
Collectorate
Puthalamthitta


VILLAGE OFFICER
PAZHAVANGADI

Local Level Monitoring Committee

Date : 26/03/2022 Time : 10.30am Venu : Pazhavangadi Panchayat Hall

Attendance:

- | | |
|---------------------|---------------------------------------|
| 1. Rejani G K | Village Officer Pazhavangadi |
| 2. Giressh Kumar S | LLMC Member |
| 3. Anitha Anilkumar | President Pazhavangadi Gramapanchayat |
| 4. M T Muthuswami | Agricultural Officer KB Pazhavangadi |

On 26/03/2022 at 10.30 am in Pazhavangadi Gramapanchayath Community hall Local Level Monitoring Committee meeting was convened, the meeting was Presided by Smt. Anitha Anilkumar, President Pazhavangadi Gramapanchayat.

Agricultural Officer Krishibhavan Pazhavangadi explained in detail the importance and need to convene such a meeting.

Village Officer Pazhavangadi Village, explained in details about the present position of land in Block No.9 under Thandaper number 11090 owned by Pazhavangadi Gramapanchayat for KSRTC (Kerala State Road Transport Corporation) Bus stand.

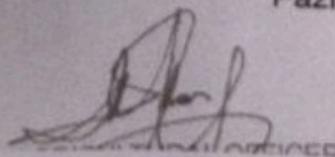
As per detailed discussion in the committee and decision taken thereafter, it was decided to omit 'wet land' from column no. 13 in the currently published data bank

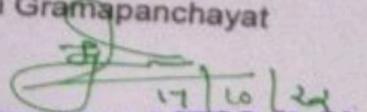
The committee entrusted the convenor for submitting the report.

The committee also took decision to omit land areas with survey numbers against which KSRTC bus stand has been mentioned in Data bank

Signed.
Agricultural Officer
Krishibhavan Pazhavangadi

Signed.
President
Pazhavangadi Gramapanchayat




17/03/22
DEPUTY COLLECTOR (L.R)
Collectorate
Pathanamthitta

FORM F

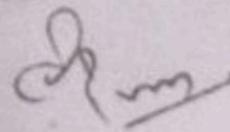
(See Rule 4)

BASIC TAX REGISTER

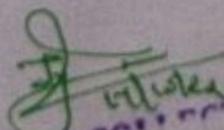
TALUK: RANNI

VILLAGE : PAZHAVANGADI

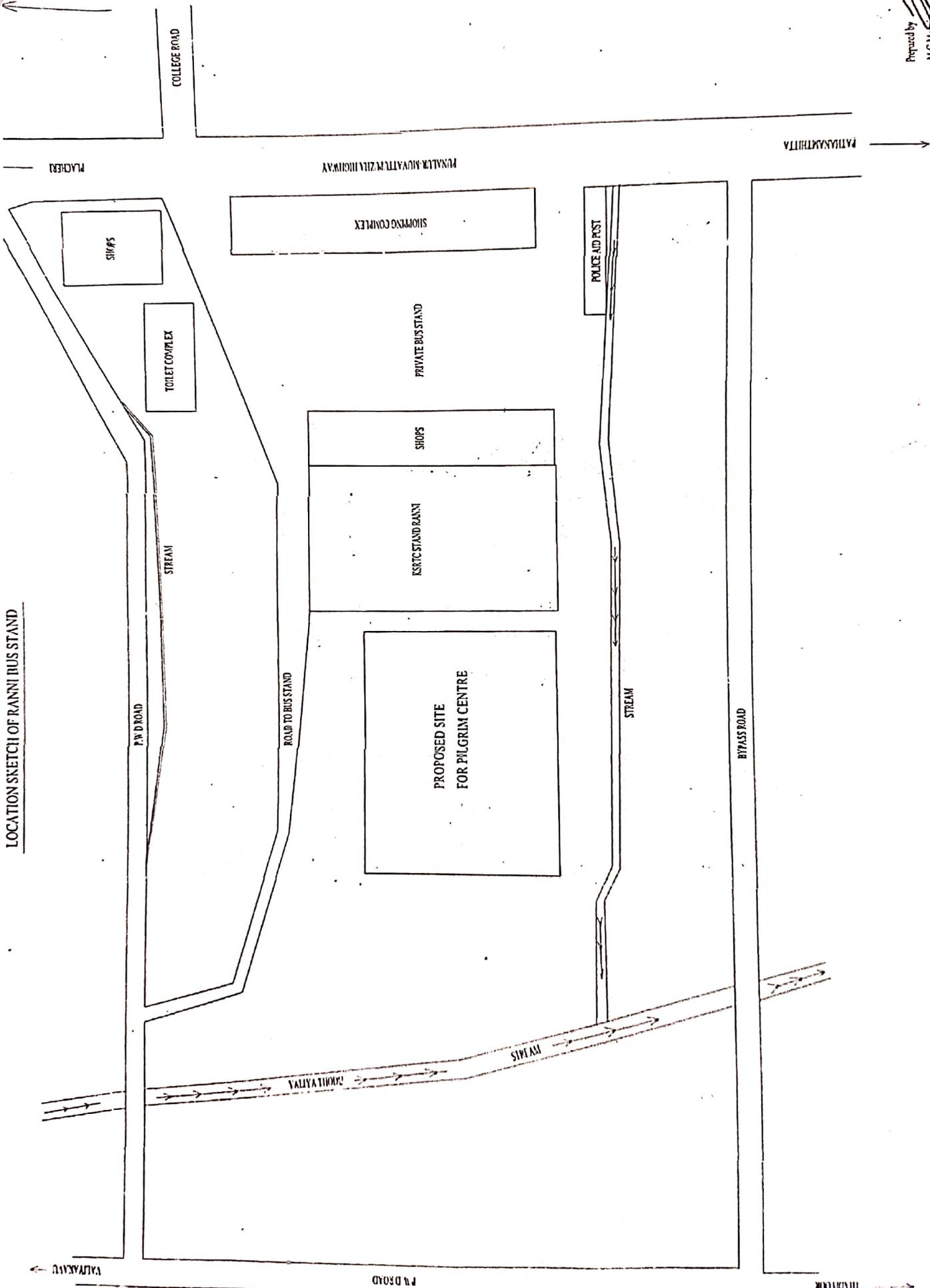
| Sl No | Survey/Sub division number | | Name of land | Type of land (Wet/Dry/Thottam/ Forest/Pu rampoke/ Nikuthi Kettathath) | Area He Are M | Basic Tax(Rs) | Land Owner's | |
|-------|----------------------------|---|--------------|---|-------------------------|------------------|----------------------|--------------------------------|
| | New | Old | | | | | Thandapper Number | Name |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1803 | 258/6 | | | Wet Land | 0.2285 | | 1549 | Mathew s/o Thomas |
| 1804 | 258/7 | 242/6-2 | | Dry Land | 0.0540 | | 1550 | Sakkariya s/o Mathew |
| 1805 | 258/8 | 242/5-4 | | Wet Land | 0.1350 | | 1551 | Kochu thipp Eappen |
| 1806 | 258/9 | 242/5-4 | | Wet Land | 0.2880 | | 1552 | Thomas Mathew s/o |
| 1807 | 258/10 | 242/4 | | Wet Land | 0.0570 | | 1553 | Mathew Jacob Kurumbil |
| 1823 | 260/2 | 235/1C1, 242/5- 2,235/1C 1,1C2 | | Wet Land | 1.0060 | | 1565 | Mathew Mariyam ma etc... |



VILLAGE OFFICER
PAZHAVANGADI


 DEPUTY COLLECTOR (I.R.)
 PAVANANGADI

LOCATION SKETCH OF RANNI BUS STAND

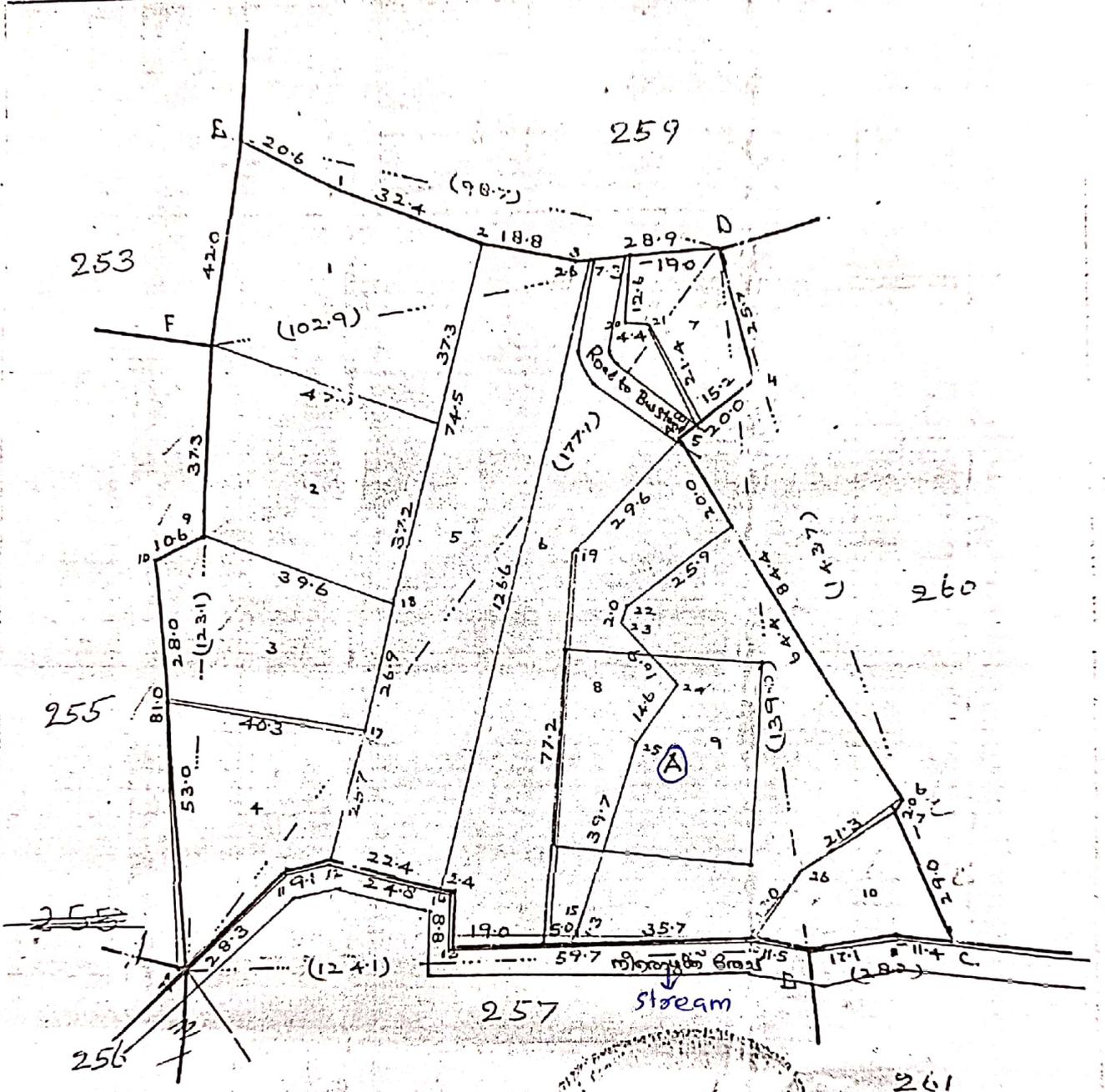


Prepared by
M.G. Muralidhar
Taluk Surveyor
TALUK SURVEYOR
TALUK OFFICE, RANNI

Dist: Pithanambhita
 Taluk: Panni
 Village: Pithanambhita

Field No. 258

Block No. 9
 Area: 1.6535 Hectar



A - പുതിയ കെട്ടിടത്തിന്
 തൊഴിലിന്റെ ഭാഗമായി
 പൂർത്തിയാക്കിയ ഭാഗം.

A - The part whose
 piling works completed
 for the new building.



Prepared by...

Scale 1cm = 10m

G.P. 27/5044/0. v. 2/1/201

Handwritten signature/initials.

Me. Manoj
 Taluk Engineer

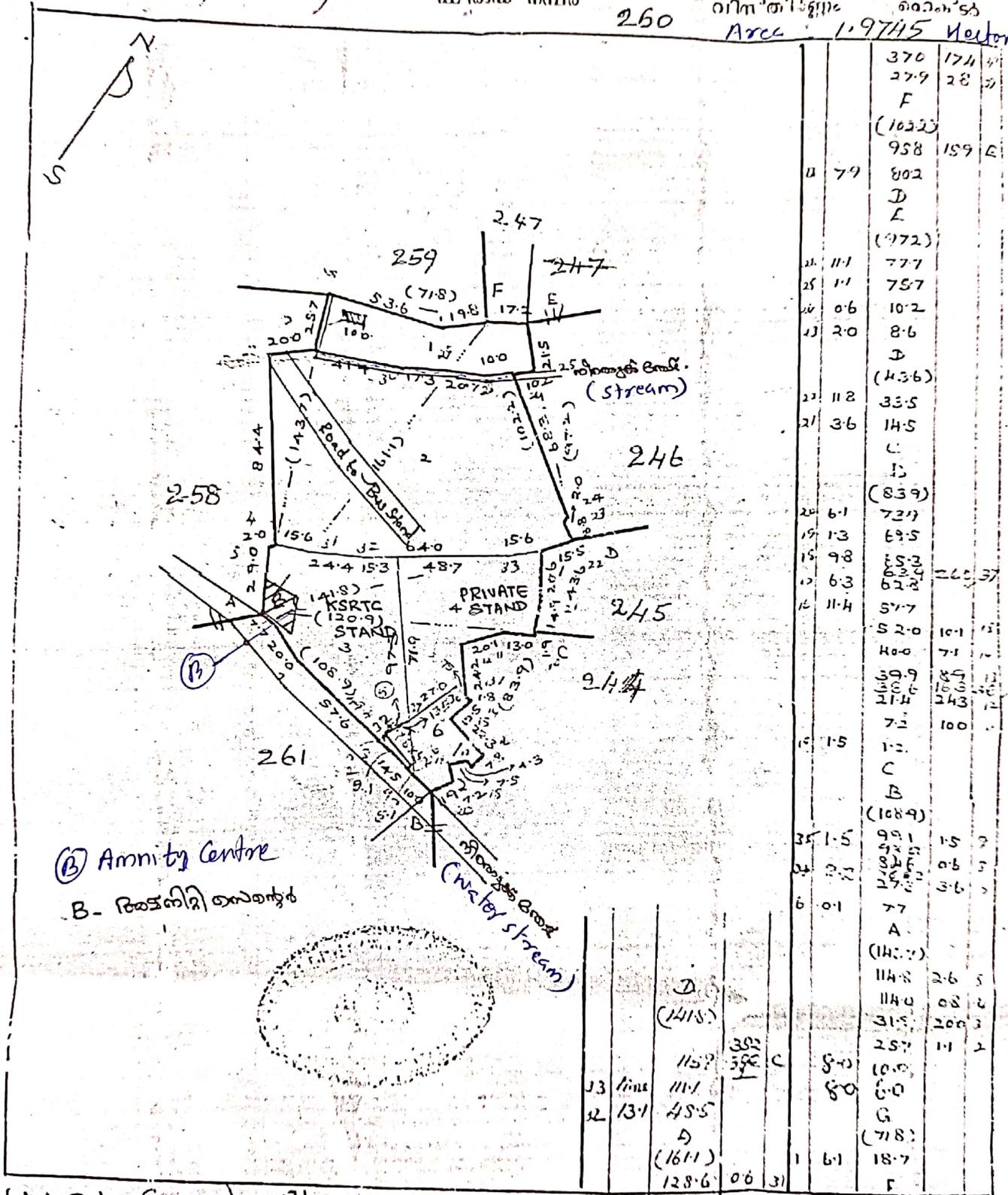
J. David
 F. C. S.
 29/8/83

മലയാളം ഭൂമിയിൽ ഉൾക്കൊള്ളിക്കപ്പെട്ടിരിക്കുന്ന
 താലൂക്ക് (Taluk) : പാലക്കാട്
 വിലാസം (Village) : പാലക്കാട്

Dist : Pathanamthitta
 Taluk : Ranni
 Village : Pazhavangadi
 ഹരിതം നമ്പർ (Haritham Number) : 260

Block No. 9
 Field No - 260

Area : 1.9745 Hectar



(B) Amnity Centre
 B. അമ്നറ്റി സെന്റർ

Prepared by...

SMT 27/262/83 2,00,000

Scale 1 cm = 20m

...

by H

Represented by

സംസ്ഥാന ഭൂമി വികസന കമ്മീഷൻ (State Land Development Commission) ...

18-584...

SKETCH SHOWING THE ALIGNMENT OF LANDS PROPOSED FOR ACQUISITION

DISTRICT - PATHANAMTHITTA

TALUK - RANNY

VILLAGE - PAZHAYANGAI

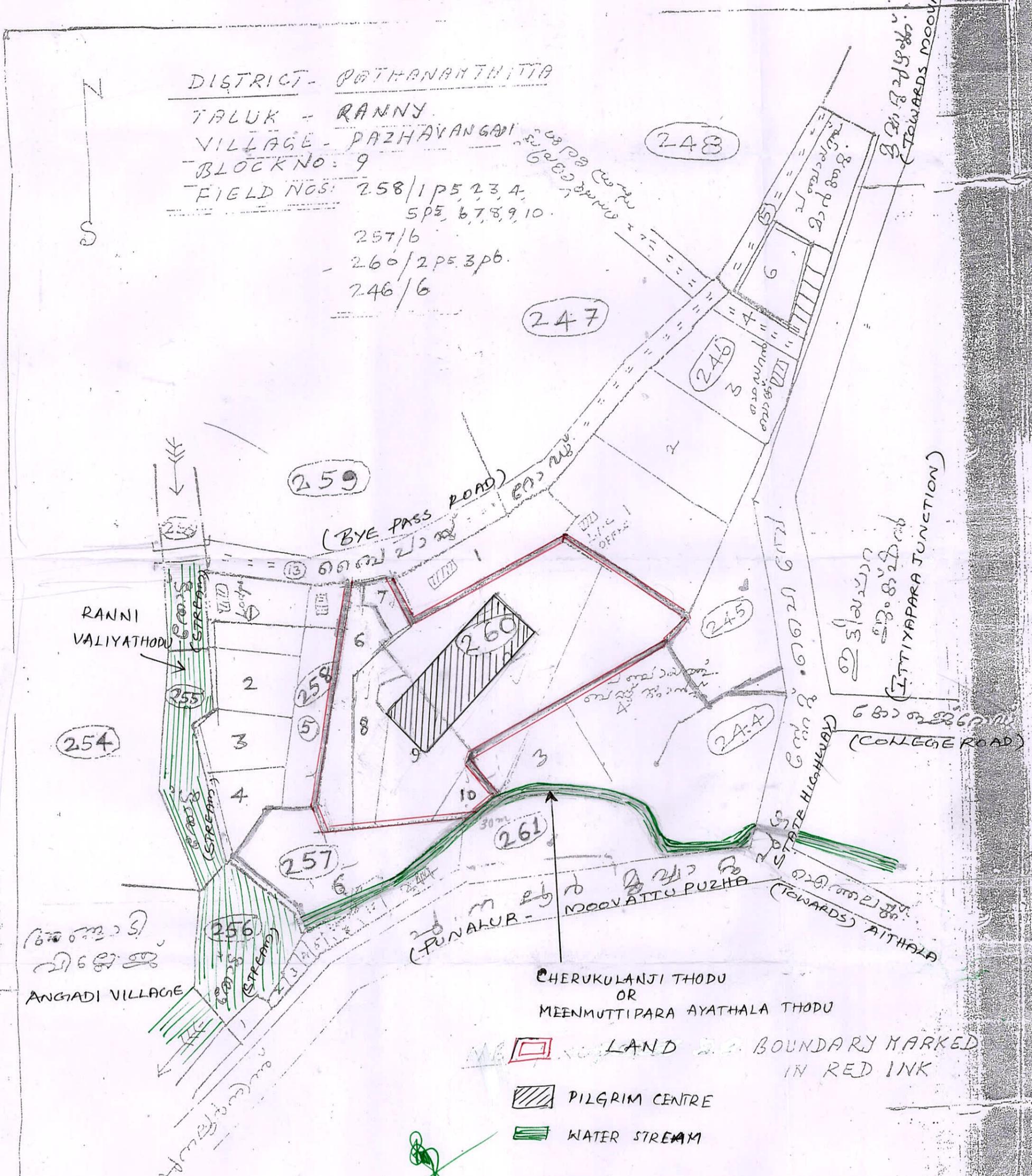
BLOCK NO: 9

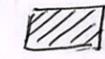
FIELD NOS: 258/1P5, 23, 4, 5P5, 6, 7, 8, 9, 10

257/b

260/2P5, 3P6

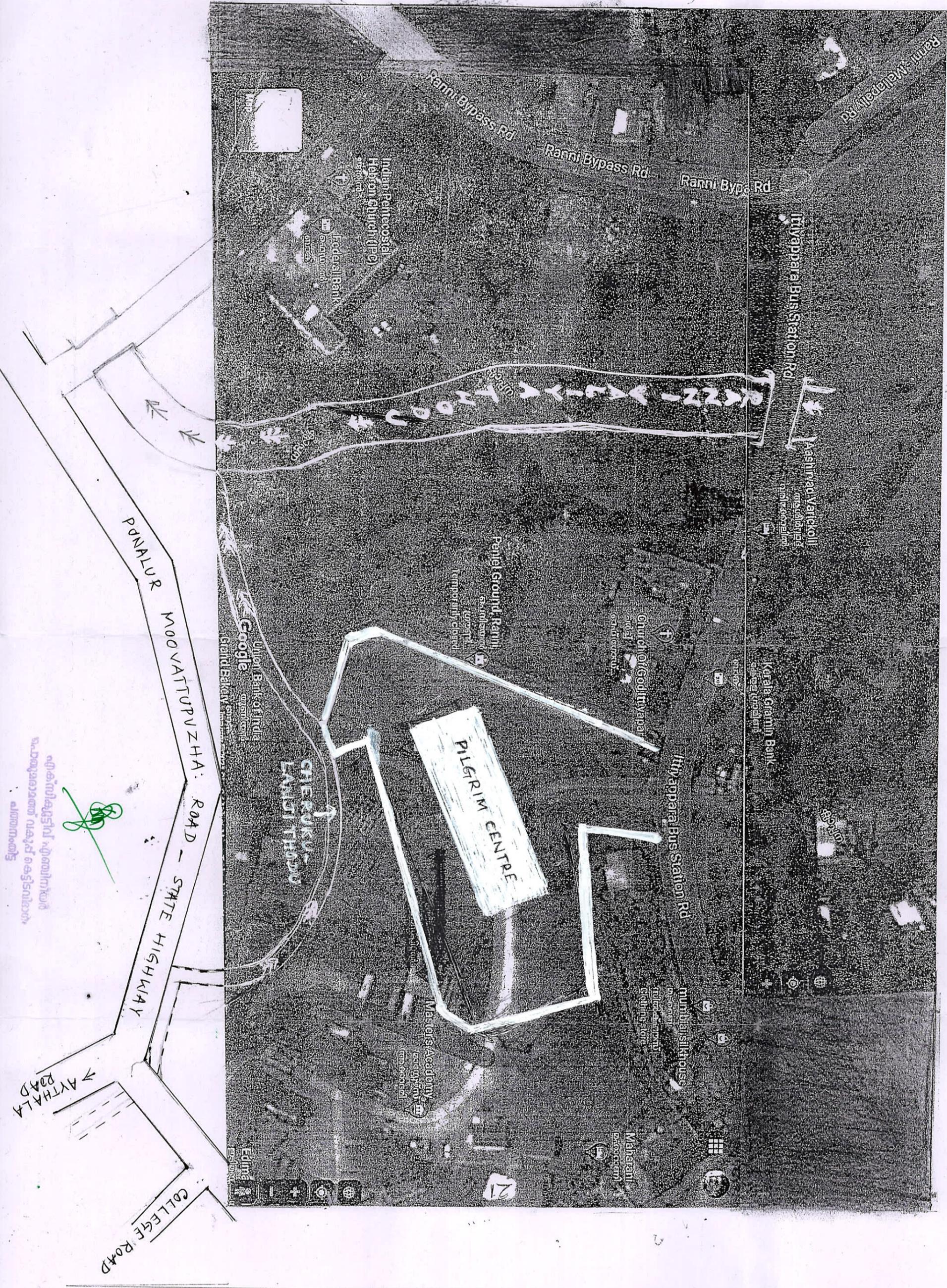
246/6



-  LAND BOUNDARY MARKED IN RED INK
-  PILGRIM CENTRE
-  WATER STREAM

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ
പൊതുജനങ്ങൾ വകുപ്പ് കെട്ടിടവിഭാഗം
പാലക്കാട്

15



ചിറ്ററുകു-
 ലാടി താലൂക്ക്
 അടയാളം

PANALUR
 MOOVATTURPUZHA: ROAD - STATE HIGHWAY
 AVTHALA ROAD
 COLLEGE ROAD

PILGRIM CENTRE

ചിറ്ററുകു-
 ലാടി താലൂക്ക്

21

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**REVENUE RECORDS AND
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E.K. KUMARESAN,

**Standing Counsel for Government
of kerala**

No.6, Indian Chambers (SICCI)

Annex Building, Ground Floor,

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Cell No: 94443.98701